

Letter head of State/UT Government

Undertaking for seeking Food Safety on Wheels (FSW) from FSSAI

I, Mr./Ms _____, Commissioner of Food Safety, _____ (Name of the State/UT), do hereby undertake on this the _____ (Day), of _____ (Month) _____ (Year), the following:-

- i. Food Safety Department of _____ (name of the State) will engage requisite number of dedicated manpower on regular/contractual basis for operation of the FSW effectively and efficiently; and, the same will remain to be engaged by the State Government through recruitment rules or contractual employment with each FSW even after cessation of recurring grant after two year by FSSAI.
- ii. The State Government will purchase dongle for internet connection for updating parameters on the INFOLNET.
- iii. The vehicle/s will be registered at the earliest after being received from the vendor.
- iv. The FSW will be utilized for all the 3 activities i.e. testing, training and awareness and any other activity related to food safety.
- v. The schedule of activities and district-wise calendar of area to be covered will be provided in advance for each month (e.g. The schedule of activities and areas to be covered in the month of September, 2021 will be provided in the month of August, 2021).
- vi. A consolidated monthly progress report shall be submitted in the proforma provided by FSSAI by 7th of the following month.

Date:

Signature

Place:

(official seal)